NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K ANANDA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/102/CAA/2017

NAME OF THE PETITIONER(S)
NAME OF THE RESPONDENT(S) NAME OF THE PETITIONER(S)

: MEENA INTEGRATED TEXTIMES INFRA LTD : ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. NARAYANAN Comment for BetiApple. -

ORDER

Counsel for the Applicant present. The matter is posted for hearing. Put up on 06.07.2017 at 10.30 A.M.

S. J. Fager flac.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)